NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1099/(MAH)/2017

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

N. R. Enterprises.

V/s.

Shree Sukhakarta Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

59. Adv. Yadu Bhargavan Adv. Cor Potitioner Desager
i/ b R. Rhorgavan & Awacray.

59. Adv. ANKUR. S. KALAL Adv. ton Respondent Mills
114 Markand Coundlik CO

ORDER

CP No. 1099/I&B/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 18.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)